

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 113  
IA No. 405/JPR/2023  
CP No. (IBPP)- 01/54C/JPR/2022  
Under Section 54C of IBC, 2016

**In the matter of:**

**Shree Rajasthan Syntex Ltd.**

**...Applicant/Corporate Debtor**

**Versus**

**State Bank of India & Ors.**

**...Respondent/Financial Creditor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Ankit Sareen, Adv.  
Yash Tondon, Adv.

For the Respondent : Bipin Gupta, Adv.

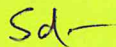
**ORDER**

Heard Mr. Ankit Sareen, Adv. appearing on behalf of the Applicant. Mr. Bipin Gupta, Adv. appearing on behalf of the Respondent.

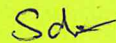
**IA No. 405/JPR/2023**

Pleadings are complete in this IA. Learned counsel for the Applicant seeks time to file certain additional affidavit in this IA. Interim order shall remain continue till next date of hearing. List the IA on 21.08.2024.

List the matter on 21.08.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

July 10, 2024